

maximum concerted effort in the interests of over-all development.

Government Industrial Schools in Haryana

*1454. SHRI R. S. VIDYARTHI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware that the Haryana Government are closing down the 3 Government Industrial Schools located at Rohtak, Hissar and Panipat ; and

(b) if the reply to part (a) above be in the affirmative, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : (a) On an enquiry made by the Labour Department, the Government of Haryana have intimated that they intend to close down the Government Industrial Schools at Rohtak, Hissar and Panipat this year.

(b) The reasons given are :—

- (i) The admissions in schools have not been encouraging to justify their continuance.
- (ii) Similar trade courses as are being run in these schools, are also being run at the Industrial Training Institutes at these places. There is, therefore, no need for duplication of these training facilities.
- (iii) There will be an economy in expenditure with the closing of the Schools.

Sale of Milk by D.M.S.

*1457. SHRI M. L. SONDHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government are receiving complaints against the D. M. S. Depot Staff for selling milk to the nearby shops or disposing it to cash customers while card-holders go blank ;

(b) whether depots are closed ahead of the scheduled time and unless card-holders reach much ahead of opening time they have to go disappointed ; and

(c) whether the working of the depots is proposed to be streamlined ?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIWAN RAM) : (a) Yes, Sir ; some complaints are received against the D. M. S. depot staff for selling milk to nearby shops or to others instead of supplying to the card-holders.

(b) These complaints are also received.

(c) Yes.

- (i) Immediate enquiries are made into complaints against depot staff and disciplinary action is taken as soon as it is found that major complaints such as non-delivery of milk to token-holders or irregular early closing of milk depots are established.
- (ii) The inspecting staff are regularly visiting milk depots, at least twice a week. Attempts are being made to tighten up supervision of the depots. The Manager (Distribution) holds regular staff meetings, every week, of the entire inspecting staff to review the position and improve the functioning of the depots.
- (iii) The Complaint Cell works from 6 A.M. to 6 P.M. and deals with the complaints received on the telephone.
- (iv) Tokens are periodically verified with ration cards to detect bogus tokens.
- (v) The depot staff maintains 'tickler form' to guard against use of a milk token more than once.

Non-payment of Telephone Bills in Delhi

*1458. SHRI D. N. PATODIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that nearly 60 per cent of defaulters who do not pay the telephone bills, constitute Government offices in Delhi ;

(b) if so, the reasons therefor ;

(c) the stops which are usually taken against such defaulters ; and

(d) the reasons for not devising so far better payment procedure to bring down this percentage ?